

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI  
SPECIAL BENCH**

(IB)-508(PB)/2017

**IN THE MATTER OF:**  
**ELHPL Private Limited**

.... **APPLICANT / PETITIONER**

**SECTION:**  
**Under Section 10 of Insolvency & Bankruptcy Code, 2016**

**Order delivered on 09.02.2018**

**Coram:**

**CHIEF JUSTICE (RTD.) M. M. KUMAR  
HON'BLE PRESIDENT**

**DEEPA KRISHAN  
HON'BLE MEMBER (TECHINCAL)**

**PRESENTS:**

**For the Petitioner(s):-** **Mr. Arun Kathpalia, Senior Advocate with  
Ms. Padmaja Kaul and Ms. Vishakha Gupta,  
Advocates**

**For the Respondent(s):-**

**ORDER**

By order of the Bench, the matter is listed before the regular Principal Bench for hearing on 12.02.2018.



**(Nirmala Vincent)  
Court Officer**